(c) and (d) Both the Eastern and Western Dedicated Freight Corridor (DFC) Projects are on fast track and are being monitored on regular basis. Civil construction contacts of nearly 1100 km. have already been awarded.

[1 August, 2014]

(e) Yes, Sir. 91% of the land required for the project has been acquired. The total amount allocated up to 31.03.2014 is ₹ 10893.28 crores and the estimated completion cost of construction of the two Corridors, excluding Sonnagar-Dankuni Section, which is to be implemented through Public Private Partnership (PPP), is ₹ 81,459 crores (Eastern DFC: ₹ 30,358 crore and Western DFC: ₹ 51,101 crore).

Accidents due to gap between platform and compartment footboards

- *357. DR. BHALCHANDRA MUNGEKAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Ministry is aware that hundreds of railway passengers are dying every year in Mumbai due to the gap between platforms and the train compartment footboards; and
- (b) the time-frame to raise the levels of the platforms to fill up the said gap to prevent such fatal accidents?

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): (a) No, Sir. It is not true that hundreds of railway passengers are dying every year in Mumbai due to gap between platforms and footboards of train compartments. As per record, 21, 19 and 16 persons died on this account in 2012, 2013 and 2014 (upto June) respectively.

(b) Works pertaining to raising the height of 17 platforms have been completed and raising of another 55 platforms have been planned during 2014-15 & 2015-16 subject to availability of funds.

Use of Tamil as court language in Tamil Nadu

*358. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is aware that Madras High Court and Government of Tamil Nadu have concurred to use Tamil as court language under Article 348(2); and
- (b) if so, whether Central Government will support Government of Tamil Nadu financially as the Madras High Court is expected to spend on translation of laws, proceedings etc. and such other facilities?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) and (b) Government of Tamil Nadu has requested that consent of the President may